

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1130

ANSWERED ON:02.03.2015

CASH SUBSIDY SCHEME FOR LPG

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government has formulated any scheme to persuade the LPG consumers/well off section of society in the country to voluntarily give up their LPG subsidy;
- (b) if so, the number of such consumers/ people who have surrendered /renounced their subsidy. State/UT-wise;
- (c) the details of LPG consumers registered in the country, along with the quantum of subsidy being provided by the Government to them. State/UT/Oil Marketing Company-wise;
- (d) the details of existing mechanism/ guidelines prescribed in the Direct Benefit Transfer Scheme {DBTL}/PAHAL for LPG consumers in the country. State/UT-wise; and
- (e) the number of consumers enrolled/ benefitted under the scheme so far along with number of complaints received from the consumers who are deprived of subsidised LPG and follow-up action taken by the Government thereon. State/UT/year- wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (D) : Government has launched a voluntary initiative to encourage LPG consumers, who can afford to pay the market price for LPG to surrender their LPG subsidy. As on 23.02.2015, 1.46 lac (approx.) LPG customers have opted out of subsidy. The State/UT-wise data as on 23.02.2015 is at Annexure I.

(c) :State/UT/OMC-wise details of number of registered active domestic LPG consumers as on 01.02.2015 are at Annexure II. The quantum of subsidy varies from market to market on monthly basis. The subsidy amount in Delhi for the month of February 2015 is Rs 187.18 per 14.2 Kg cylinder.

(d) & (e) Under the PAHAL Scheme, LPG consumers joining the scheme, will get the LPG cylinders at market price and receive LPG subsidy (as per their entitlement) directly into their bank accounts. All domestic LPG consumers have been given two alternatives in the scheme. If LPG consumer has Aadhaar number, he/ she will have to link it to his/ her LPG consumer number and bank account. Alternatively, he/ she can link his bank account directly to his LPG consumer ID. This alternative ensures that no LPG consumer is denied subsidy for want of Aadhaar number. All LPG consumers who have not joined the scheme, will be given a grace period of three months from the date of launch to join the scheme. The scheme was launched in 54 districts on 15.11.2014 and in rest of country on 01.01.2015. During grace period such consumers will get LPG as per their entitlement at subsidized price. Additionally, a period of three months beyond grace period known as parking period is given to LPG consumers for joining the scheme. During parking period such consumers will get cylinders as per their entitlement at market price and subsidy will be kept parked with OMCs. This parked subsidy would be released as soon as consumer joins the scheme. However, if a consumer joins the scheme after parking period, the parked subsidy would lapse and consumer will get subsidy from prospective date only. No consumer who has successfully enrolled under PAHAL scheme is deprived of subsidy. The State/UT-wise number of active consumer enrolled under the scheme with OMCs as on 25.02.2015 are at Annexure III.